Funds have been released to them during the current financial year. Posts of one Youth Co-ordinator, one Accounts Clerk-cum-Typist and one Group 'D' stand approved.

(d) Does not arise.

[English]

Youth Council

2928. SHRI SAMIK LAHIRI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government are considering any proposal to form Youth Council from National level to the local level: and

(b) if so. whether these Youth Councils will enjoy any statutory power?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI DHANUSHKODI ATHITAHAN R.) : (a) No. Sir.

(b) Does not arise.

Funds for Indian Hockey Federation

2929. SHRI RAJIV PRATAP RUDY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that the Indian Hockey federation does not have adequate funds to provide uniforms and playing gear to our olympic team and has to depend on the multinational shoe company "Reebok" for the equipment; and-

(b) if so, the facts thereof and the reaction of the Government thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI DHANUSHKODI ATHITAHAN R.) : (a) No, Sir. The Indian Hockey Federation (IHF) had funds to provide uniforms and playing kits to country's Olympic Hockey team. The IHF has entered into a sponsorship agreement with the multinational Shoe Company 'Reebok' which had provided the playing equipment to the Hockey Team for the Atlanta Olympics.

(b) Does not arise.

[Translation]

Funds to Social Service Organisations

2930. SHRI VIJAY GOEL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased pleased to state :

(a) the total grant extended to social service organisation during the last year;

(b) the names of organisations and heads under which these received such grants: and

(c) the details of the organisations found involved in the misappropriation of grants?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c). Financial assistance to, social service organisations is given by. the Government through a large number of Ministries/Departments. Details of such' grants and the organisations founds involved in the misappropriation of grants are not maintained centrally. However. the Annual Reports of various Ministries/ Departments generally contain the details of grants of Rupees on lakh and above. These Annual Reports are circulated to the Hon'ble Members of Parliament and also placed in the Parliament Library.

Supply of Drinking Water in CGHS Dispensaries

2931. SHRI RAMESHWAR PATIDAR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the dispensaries under C.G.H.S. and their residential complexes in Delhi have their own arrangements for supply of drinking water: and

(b) if so, the details thereof and the arrangements made and the technique followed in filtering and disinfecting of water consumed for drinking?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) No, Sir. The drinking water is being supplied to them by New Delhi Municipal Council or Municipal Corporation of Delhi, depending upon the locality.

(b) The question does not arise.

Technical and Vocational Institutions

2932. SHRI JAGDAMBI PRASAD YADAV : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government porpose to set up more technical and vocational institutions in Bihar; and

(b) if so, the details thereof and if not, the reasons threfor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b). The All India Council for Technical Education (AICTE) has accorded conditional approval to Ranchi College of Pharmacy, Ranchi and Kishanganj Pharmacy College, Kishanganj to conduct D. Pharma course for the session 1996-97. A Centrally speonsored scheme of Vocationalisation of Secondary Education launched in February, 1988 is being implemented through State